GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 331 TO BE ANSWERED ON THE 1ST DECEMBER, 2015

ORGANIC CULTIVATION

331. DR. RAMESH POKHRIYAL "NISHANK": SHRI PRAHLAD SINGH PATEL: SHRI R.P. MARUTHARAJAA: SHRI S.P. MUDDAHANUME GOWDA: SHRIMATI JAYSHREEBEN PATEL: DR. K. GOPAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has conducted any study to identify the areas which are suitable for exploring organic cultivation/production in the country and if so, the details thereof, State-wise;

(b) the volume and value of organic cash and food crops grown in the country during each of the last three years and the current year along with India's position amongst countries leading in the production of organic crops;

(c) whether organic cultivation has witnessed a declining trend due to increasing cultivation cost of organic produce in the country during the said period and if so, the details thereof and the reaction of the Government thereto;

(d) the details of subsidy and incentives provided to the farmers for the promotion of organic cultivation and the number of farmers benefited thereunder during the current year, State-wise; and

(e) the steps taken/being taken by the Government for skill development and capacity building to promote organic cultivation in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

(a): No study has been conducted by Government of India. The Task Force on Organic Farming (2002), constituted by Ministry of Agriculture and Farmers Welfare has identified 3 priority zones for organic farming:

Category 1: Are those areas which are rainfed and mostly under monocrop and traditionally no chemical input has ever been used. They can easily be classified as organic produce areas. Broadly, these areas exist in the States of N.E. Region, Jharkhand, Uttaranchal and Rajasthan.

Contd...2/-

Category-II: Are those areas primarily under rainfed farming having little irrigation support. These are normally under monocropping rarely under double cropping. Broadly the States of Orissa, HP, J&K, MP, Chattisgarh and Gujarat and also parts of Maharashtra and Karnataka will fall under this category.

Category-III: Are those areas which have moderate to heavy use of chemical fertilisers as well as pesticides. The areas are mostly under multiple cropping. The conversion of these areas into organic farming will initially cause some loss of productivity. For these areas balanced and conjunctive use of biomass, organic and inorganic fertilisers and controlled use of chemicals through Integrated Nutrient and Pest Management (INM & IPM) will be promoted to achieve the sustainable increases in agricultural production.

However, Ministry of Agriculture & Farmers Welfare has constituted another "Task Force on Organic Farming and Non Chemical Farming" on 23.06.2015. One of the terms of reference of the Task Force is to identify the potential of further growth of production, processing, trade and consumption of organic products. The Task Force is examining this issue.

(b): The details of state-wise organic certified production (excluding wild harvest) under National Programme on Organic Production maintained by Agricultural and Processed Food Products Export Development Authority (APEDA) during last three years is attached at **Annexure-I** and the volume of organic, cash & food crops grown in the country during the year 2014-15 is attached at **Annexure-II**.

As per APEDA report India stands at 16th position in the world in the organic cultivation.

(c): There is no evidence of declining trend in Organic Cultivation. However, APEDA has introduced a new internet based electronic service known as TRACENET,2011 and the data on organic certification is updated as and when the operators and certification bodies commence activities related to registration, inspection, freezing of actual yield, non conformities raised and certification (scope certificate and transaction certificate). Therefore, after the implementation of TRACENET, there are changes in the data collected manually before 2011 and electronic information available after 2011 & 2012.

(d): Government is promoting organic farming across the country through various schemes/ programmes viz. Paramparagat Krishi Vikas Yojana(PKVY), Mission for Integrated Development of Horticulture (MIDH and National Programme on Organic Production NPOP). Under these schemes assistance is provided for:

- i. Adoption of Organic Village for manure management and biological nitrogen harvesting.
- ii. Promotion of Organic Input production on farmers' fields.
- iii. Promotion of NPOP certification for export of organic products.

The pattern of assistance for these interventions is at Annexure-III.

During the year 2015-16 under Paramparagat Krishi Vikas Yojana (PKVY) funds to the tune of Rs.179.00 crore has been released to the State Governments for promotion of Organic Farming. A state wise detail of number of clusters approved is attached at **Annexure-IV**.

(e): Skill development and capacity building programmes to promote organic cultivation in the country are being conducted by National Centre of Organic Farming(NCOF), Ghaziabad and its six Regional Centres situated at Panchkula, Jabalpur, Nagpur, Bengaluru, Bhubaneswar and Imphal.

				(in MT)
S.No.	State	2012-13	2013-14	2014-15
1	Andaman & Nicobar Islands	0	0	0
2	Andhra Pradesh	5935.626	8361.60	9556.78
3	Arunachal Pradesh	60.622	17.34	0
4	Assam	4832.723	7923.87	7515.37
5	Bihar	0	0	0
6	Chhattisgarh	273.363	2276.93	4579.94
7	Goa	2547.619	4088.66	3427.63
8	Gujarat	37941.994	56217.21	60621.45
9	Haryana	3353.171	3823.24	2833.38
10	Himachal Pradesh	36.016	123.58	227.26
11	Jammu & Kashmir	3724.394	6084.57	11234.83
12	Jharkhand	0	0	0
13	Karnataka	322455.217	258335.82	254664.37
14	Kerala	5784.102	6926.40	9122.56
15	Lakshadweep	0	0	0
16	Madhya Pradesh	425848.822	397015.12	321586.83
17	Maharashtra	270743.686	296846.63	217112.20
18	Meghalaya	1446.03	200.31	1738.29
19	Mizoram	0	0	0
20	Manipur	28	17.70	0
21	Nagaland	0	9.68	391.67
22	New Delhi	0	0	0
23	Odisha	48725.489	33668.27	28678.65
24	Pondicherry	0	1.00	3.00
25	Punjab	880.123	2177.54	506.77
26	Rajasthan	90021.461	54118.55	59449.77
27	Sikkim	0	90.62	67.63
28	Tamil Nadu	17016.772	8854.55	17218.40
29	Telangana	0	0	164.00
30	Tripura	36.919		262.82
31	Uttar Pradesh	47732.991	55575.44	50165.63
32	Uttaranchal	28835.61	15573.11	23695.78
33	West Bengal	10738.465	10774.53	10929.11
	Total	1328999.215	1229102.28	1095754.12

State-wise Organic Certified Production (excluding wild) under NPOP during last three years.

Source: Data provided by the accredited Certification Bodies under NPOP on tracenet of APEDA.

Annexure-II

CATEGORY-WISE PRODUCTION OF ORGANIC CERTIFIED PRODUCTS FOR THE YEAR 2014-2015			
Category	Organic Production (in MT)		
Cereals	159500.16		
Dry Fruits	7348.39		
Fibre Crops	208931.40		
FODDER CROPS	44.06		
Fruits	20218.84		
Medicinal/Herbal & Aromatic	32663.25		
Plants (Crops)			
Oil Seed crops	228414.22		
ORNAMENTAL PLANTS &	2358.41		
FLOWERS			
Plantation Crops	33929.77		
PULSES	34717.45		
Spices & Condiments	18176.21		
Sugar Crops	338192.74		
Tuber Crops	165.92		
Vegetables	10823.92		
Miscellaneous (others)	269.40		
Total	1095754.14		

TOTAL	ORGANIC CER	TIFIED	1095754.
FARM	PRODUCTION	under	
NPOP			

Data provided by the accredited Certification Bodies under NPOP on tracenet of APEDA.

Pattern of assistance for promotion of organic farming

Component	Pattern of assistance	
NMSA		
1. Promotion of Organic Inputs on farmer's field (Manure, Vermi-compost, Bio-Fertilizers, Liquid/ solid, Waste compost, Herbal extracts etc.)	50% of cost subject to a limit of Rs.5000/-per ha and Rs.10,000 per beneficiary. Propose to cover 1 million ha area.	
2. Paramparagat Krishi Vikas Yojana - (PKVY) Adoption of organic farming through cluster approach under Participatory Guarantee system (PGS) certification.	Under PKVY scheme- Fifty or more farmers will form a cluster and their 50 acres of land will be brought under Organic Farming.	
MIDH		
1. Adoption of Organic Farming.	50% of cost limited to Rs. 10000/ha for a maximum area of 4 ha. per beneficiary, spread over a period of 3 years involving an assistance of Rs.4000/- in first year and Rs.3000/- each in second & third year. The programme to be linked with certification.	
2. Organic Certification	Rs. 5 lakh for a cluster of 50 ha which will include Rs. 1.50 lakh in first year, Rs. 1.50 lakh in second year and Rs. 2.00 lakh in third year.	
3. Vermi compost Units/organic input production	50% of cost conforming to the size of the unit of 30'X8'X2.5' dimension of permanent structure to be administered on pro-rata basis. For HDPE Vermibed, 50% of cost conforming to the size of 96 cft (12'X4'X2') and IS 15907:2010 to be administered on pro-rata basis (Rs. 100,000/ unit for permanent structure and Rs. 16,000/unit for HDPE Vermibed).	

Details of no of clusters approved for implementation under Paramparagat Krishi Vikas Yojana(PKVY) during the year 2015-16 till(5.11.2015)

SI. No.	STATE	No.of Cluster
1	Assam	220
2	Arunachal Pradesh	19
3	Andhra Pradesh	411
4	Bihar	327
5	Chhattisgarh	188
6.	Goa	04
7.	Gujarat	100
8.	Haryana	20
9	Himachal Pradesh	110
10	Jammu & Kashmir	28
11	Jharkhand	100
12	Karnataka	545
13	Kerala	119
14	Madhya Pradesh	880
15	Maharashtra	932
16	Mizoram	34
17	Manipur	30
18	Nagaland	24
19	Odisha	320
20	Punjab	50
21	Rajasthan	755
22	Sikkim	150
23	Tamil Nadu	112
24	Tripura	50
25	Telangana	300
26	Uttar Pradesh	575
27	Uttarakhand	550
28	West Bengal	120
29	Andman &Nicobar	68
	Total	7141
(1 cluste	er = 50 acres)	·
